[7 SEPT. 1990]

II. खाद्य निगम अधिनियम, 1964 कं धारा 45 की उपधारा (5) के अधीन भारतीय खाद्य निगम (कर्मचारी वृन्द) (तृतीय संकोधन) विनियम, 1990 को प्रकाशित करने वाली खाद्य और नागरिक पूर्ति मन्त्रालय (खाद्य विभाग) की अधिसूचना सं 55 दिनांक 26 जूलाई, 1990 की एक प्रति (अंग्रेजी तथा हिन्दी में) । पुस्तकालय में रखी गई । देखिए सं. एल. टी. 1406/90]

III. भारतीय मानक ब्यूरो अधिनियम, 1986 की धारा 39 के अधीन भारतीय मानक ब्यूरो (वैज्ञानिक काडर में भर्ती) संशोधन विनियम, 1990 की प्रकाशित करने वाली अधिसूचना सा. का. नि. सं. 700(अ), दिनांक 8 अगस्त, 1990 की एक प्रति (अंग्रेजी तथा हिन्दी में)।

पुस्तकालय में रही गई । दंखिए सं. एल. टी. 1405/90

Amendments to Various Hanks' Regulations.

SHRI JAGDEEP DHANKHAR: Madam, on behalf of SHRI ANIL SHASTRI: I lay on the Table, under sub-section (4) of section 19 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1980, a copy each (in English and Hindi) of the amendments to the following Banks' Regulations:—

- 1. Indian Overseas Bank (Officers) Service Regulations, 1979.
- Indian Overseas Bank Officers' Employee (Discipline & Appeal) Regulations, 1976.
- 3. Union Bank of India (Officers) Service Regulations, 1979.
- 4. Syndicate Bank (Officers) Service Regulations, 1979.
- 5. Indian Bank (Officers) Service Regulations, 1979.
- Indian Bank Officers Employees (Discipline & Appeal) (Amendment) Regulation, 1976.

- 7. Indian Bank Officer Employees* (Conduct) Regulations, 1976.
- 8. Punjab National Bank (Officers) Service Regulations, 1979.
- 9. Dena Bank (Officers) Service Regulations, 1979.
- Dena Bank Officers Employees (Dis cipline & Appeal) Regulations, 1976.
- 11. Allahabad Bank (Officers) Service Regulations, 1979.
- Oriental Bank of Commerce (Officers)) Service Regulations, 1982.
- 13. Punjab and Sind Bank (Officers) Service Regulations, 1982.
- 14. Vijaya Bank (Officers) Service Regulations, 1982.

Placed in Library, See No. LT-1486/90 to 1498/90 for I to 14.]Statements Showing the action taken by Government on various assurances, promises and undertakings given during various sessions.

SHRI JAGDEEP DHANKHAR: I lay on the Table the following statements (in English and Hindi) showing the action taken by Government on the various assurances, promises and undertakings given during the sessions shown against each;—

- (1) Statement No. XXVHI— Hundred and Thirty-fifth Session, 1985.
- (2) Statement No. XXV—Hundred and Thirty-ninth Session, 1986.
- (3) Statement No. XXVI—Hundred and Fortieth Session, 1986.
- (4) Statement No. XXIV—Hundred and Forty-second Session, 1987.
- (5) Statement No. XXJII— Hundred and Forty-second Session, 1987.
- (6) State No. XX—Hundred and Forty-fourth Session, 1987.